

NOTICE

Please take notice that Cr.A(DB)/839/2022 and Cr.A(DB)/1069/2022 shall be taken up by Hon'ble Division Bench No. 02 comprising Hon'ble Mr. Justice S. Chandrashekar and Hon'ble Mr. Justice Ratnaker Bhengra on 01.05.2023 at 2:15 P.M. in Court No. 05.

By Order,

Dated the 1st May, 2023
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Monday The 1st May 2023

COURT NO. 5

DIVISION BENCH (BENCH ID-24834)

AT 2:15 PM

**HON'BLE MR. JUSTICE S.CHANDRASHEKHAR
HON'BLE MR. JUSTICE RATNAKER BHENGRA**

Orders

1	Cr.A(DB)/839/2022 At 2:15 P.M. Vide Slip.	DASHRATH VISHWAKARMA vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH	RAVI PRAKASH
IA NO, 3799/2023 (For Bail)				
PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT				
2	Cr.A(DB)/1069/2022 At 2:15 P.M. Vide Slip.	SITARA DEVI ALIAS BINDU DEVI vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH	SATISH PRASAD
IA NO, 3996/2023 (For Bail)				
CODE OF CRIMINAL PROCEDURE, 1973				